

(2)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 923/(MAH)/2017  
CA No.

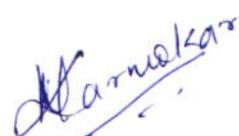
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2017

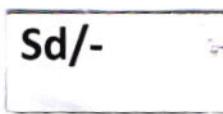
NAME OF THE PARTIES: V.H.Enterprises  
V/s  
Nissar Properties Pvt Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

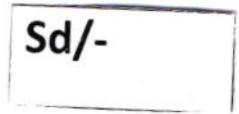
S. No.	NAME	DESIGNATION	SIGNATURE
6	Adv. Counsel Mr. Vyomshah a/w Adv. Archana Karmalkar	Counsel — Respondent	 
	Course Adv. Tejas Sanghrajka	— Petitioner	
	1/b Kayval Shah	ORDER	

TCP No. 923/I&BP/NCLT/MB/MAH/2017

At request of both the parties, list this matter on 29.09.2017 for reporting  
settlement.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)